घटना नही हुई किन्तु एक मामले मे रेलवे से 38,000 रुपये की राशि लूटी गई। राज्य मे अब तक 3396 नक्सलपन्थी/सम्बद्ध उग्रवादी गिरफ्तार किये गये है। विभिन्न किस्मो के 650 हथियार और काफी मात्रा मे गोलाबारूद तथा देसी बम तैयार करने के लिये सामग्री भी बरामद की गई है। चण्डीगढ सघ राज्य क्षेत्र मे एक नक्सलपन्थी गिरफ्तार किया गया है और गोला बारूद के 6 राउडो समेत एक रिवाल्वर और एक बम बरामद किये गये है। गुजरात, महाराष्ट्र मैसूर, मणीपुर तथा नागालैड और दिल्ली, गोवा, दमन व दीव तथा अमिनदीवी, लक्कादीव व मिनिकाय द्वीपसमूह, अरुणाचल प्रदेश, अन्डमान व निकोबार द्वीपसमूह तथा पाडिचेरी सघ राज्य क्षेत्रो के बारे मे सूचना शून्य है। शेष राज्यो तथा सघ राज्य क्षेत्रो से विस्तृत सूचना प्रत्याशित है।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT). (a) to (d) A Statement is laid on the Table of the House

STATEMENT

(a) The available information regarding the number of murders suspected to have been committed by Naxalites and allied Extremists, State/Union Territory-wise, up-to the end of May, 1972 is given below.—

Name of State/ Union Territory	No of Murders
Assam	12
Andhra Pradesh	95
Bihar	96
Himachal Pradesh	1
Haryana	2
Kerala	10
Orissa	8
Punjab	70
Rajasthan	1
Tamil Nadu	5
Uttar Pradesh	7
Tripura	2
West Bengal	956
Chandigarh Administration	1

† [ ] English translation.

No such murders have been reported in the remaining States/Union Territories.

(b) to (d) According to the information furnished by the Government of Kerala, no money was looted by the Naxalites and allied Extremists from banks or Railways. 164 Naxalites/allied Extremists have been arrested in the State and 14 guns 7 revolvers and 287 rounds of ammunition have been recovered. The State Government of Andhra Pradesh have informed that there was no incident of looting of money from banks but in one case an amount of Rs 38,000/- was looted from the Railways 3396 Naxalites/allied Extremists have been arrested in the State, so far. 650 arms of various types as well as large quantities of ammunition and material for preparing country-bombs have also been recovered. In the Union Territory of Chandigarh, 1 Naxalite has been arrested and 1 revolver with 6 rounds of ammunition and a bomb have been recovered. The information in respect of the States of Gujarat, Maharashtra, Mysore, Manipur and Nagaland and the Union Territories of Delhi, Goa, Daman and Diu, Amindivi, Laccadive and Minicoy Islands, Arunachal Pradesh, Andman, & Nicobar Islands and Pondicherry is 'nil'. Detailed information is awaited from the remaining States and Union Territories]

बड़े औद्योगिक सस्थानो को सबसे अधिक लाइसेंसों का जारी किया जाना

*106. श्री ना० कृ० शेजवलकर :
श्री पीताम्बर दास :
डा० भाई महावीर :
श्री जगदम्बी प्रसाद यादव :
श्री डी० के० पटेल :
श्री प्रेम मनोहर :
श्री ओउम् प्रकाश त्यागी :

क्या औद्योगिक विकास मन्त्री यह बताने की कृपा करेंगे कि :

(क) उन तीन औद्योगिक सस्थानो तथा उनके व्यवस्थापक निदेशको के नाम क्या हैं जिन्हे

गत तीन वर्षों में सबसे अधिक लाइसेंस और परमिट दिये गये है, और

(ख) दिये गये लाइसेंसो तथा परमिटो का ब्यौरा और मूल्य क्या है ?

†[ISSUE OF LARGEST NUMBER OF LICENCES TO BIG INDUSTRIAL HOUSES

*106 SHRI N. K SHEJWALKAR :
SHRI PITAMBAR DAS :
DR. BHAI MAHAVIR :
SHRI J P. YADAV :
SHRI D K. PATEL ·
SHRI PREM MANOHAR :
SHRI O P. TYAGI :

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the names of the thirty Industrial Houses and their Managing Directors who have been granted largest number of licences and permits during the last three years, and

(b) the details of the licences and permits issued along with value thereof ?]

औद्योगिक विकास तथा विज्ञान और प्रौद्योगिकी मंत्री (श्री सी० सुब्रह्मण्यम) . (क) तथा (ख) सरकार द्वारा जारी किये गये सभी औद्योगिक लाइसेंसो का ब्यौरा समय-समय पर "वीकली बुलेटिन ऑफ इंडस्ट्रियल लाइसेंसेज, इम्पोर्ट लाइसेंसेज ऐण्ड एक्सपोर्ट लाइसेंसेज", साप्ताहिक "इण्डियन ट्रेड जनरल" और मासिक "जर्नल ऑफ इंडस्ट्री एण्ड ट्रेड" में प्रकाशित किया जाता है । इन प्रकाशनो की प्रतियां संसद् के पुस्तकालय में उपलब्ध है, प्रबन्ध निदेशकों की नियुक्ति आमतौर पर अलग अलग कम्पनियो के लिये की जाती है न कि औद्योगिक गृहो के लिये । औद्योगिक लाइसेंस आमतौर पर विशिष्ट मूल्य के लिये न होकर अपितु विशिष्ट क्षमताओं के लिये जारी किये जाते है। उद्योग (विकास तथा विनियमन) अधिनियम के अन्तर्गत कोई भी "परमिट" जारी नही किये जाते है। जैसा कि औद्योगिक लाइसेंस नीति जांच समिति की रिपोर्ट में परिभाषित किया गया है। संशोधित लाइसेंस नीति के अन्तर्गत वृहत्तर औद्योगिक गृहों पर कुछ प्रतिबन्ध लगाए गए है। इन गृहो के आकडे अलग रखे जाते है। गत तीन वर्षों में 20 वृहत्तर गृहो को जारी किए गए औद्योगिक लाइसेंसो की संख्या बताने वाला एक विवरण सभापटल पर रखा जाता है । [देखिए परिशिष्ट LXXXI अनुपत्र संख्या 22]

† [THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C SUBRAMANIAM) (a) and (b) Details of all industrial licences issued by the Gvernment are published from time to time in the "Weekly Bulletin of Industrial Licences, Import Licences and Export Licences", Weekly "Indian Trade Journal" and the monthly "Journal of Industry and Trade". Copies of these publications are available in the Parliament Liberary. Managing Directors are appointed generally for individual companies and not for industrial Houses Industrial licences are generally issued for specific capacities rather than for specific values. No "permits" are issued under the Industries (Development & Regulations) Act. Under the Revised Licensing Policy , certain restrictions are placed on the Larger Industrial Houses, as defined in the Industrial Licensing Policy Inquiry Committee Report . Separate statistics are maintained in respect of these houses. A statement showing the number of industrial licences issued to the 20 Larger Houses during the last three years is laid on the Table of the House.] [*See* Appendix LXXXI, Annexure No 22]

† [ ] English translation